



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,13th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
13	Cont.Cas(C)/297/2021 FIXED	PARTHAPRATIM PHUKAN <b>Versus</b> GURU PRASAD TALUKDAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
14	WP(C)/3753/2021 FIXED	PARTHAPRATIM PHUKAN <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
<b>ADMISSION</b>				
15	WA/102/2021 FIXED	STATE OF ASSAM AND 2 ORS <b>Versus</b> ARABINDA RABHA 13 ORS	MR. D MOZUMDER MR. D MOZUMDER MR. P N GOSWAMI MR. S DUTTA	MR. K N CHOUDHURY
16	WA/195/2021 B/O	PADMARAJ R. J. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, RAILWAY
<b>ORDERS</b>				
17	WP(C)/9094/2019 B/O	SATISH CHANDRA VERMA, IPS <b>Versus</b> UNION OF INDIA AND ORS	MS. M DEV MRS. A BASUMATARY PETITIONER IN PERSON	MR. S K GHOSH MS. A PAUL, ASG
	<b>WITH</b> I.A.(Civil)/4183/2019 <b>in</b> WP(C)/9094/2019	SATISH CHANDRA VERMA, IPS <b>Versus</b> UNION OF INDIA AND ORS	PETITIONER IN PERSON	MS. A PAUL, ASG
18	WP(C)/9108/2019 B/O	SATISH CHANDRA VERMA, IPS <b>Versus</b> UNION OF INDIA AND ORS	MS. M DEV MRS. A BASUMATARY PETITIONER IN PERSON	MR. S K GHOSH MS. A PAUL
	<b>WITH</b> I.A.(Civil)/4193/2019 <b>in</b> WP(C)/9108/2019	SATISH CHANDRA VERMA, IPS <b>Versus</b> UNION OF INDIA AND ORS	PETITIONER IN PERSON	MS. A PAUL

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



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**[ For Monday,13th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>				
14	WP(C)/4202/2021 FIXED	MUSSTT. FIRUJA BEGUM @ TULSI MAJHI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MRS. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ORDERS</b>				
15	WA/61/2019 FIXED	THE ASSAM PUBLIC SERVICE COMMISSION AND 2 ORS <b>Versus</b> HRISHIKESH DAS AND ANR	SC, APSC MR. C BARUAH	MR N DUTTA GA, ASSAM MR. A PHUKAN MR. A PHUKAN MS S SARMA HAZARIKA MR A ATREYA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



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**[ For Monday,13th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 2:45 PM.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
31	WP(C)/4159/2021 BY SLIP( AS FIRST ITEM)	CACHAR RURAL DEVELOPMENT SOCIAL ORGANISATION AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MD I H LASKAR MR. M HASHAN	GA, ASSAM
	<b>WITH</b>			
32	WP(C)/4117/2021	PROGRESSIVE EDUCATIONAL SOCIETY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR H K NATH	GA, ASSAM
	<b>WITH</b>			
33	WP(C)/4154/2021	SOCIAL RESEARCH AND DEVELOPMENT CENTRE AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR H K DAS MR. U PATHAK	GA, ASSAM
	<b>WITH</b>			
34	WP(C)/4332/2021	SPARSHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K AGARWAL MR. M DAS MS. P NEOG MR D AKRAM	GA, ASSAM
	<b>WITH</b>			
35	WP(C)/4385/2021	PEOPLES ORGANISATION FOR WELFARE, EMPOWERMENT AND RESEARCH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BANIK A N HUSSAIN	GA, ASSAM
	<b>WITH</b>			
36	WP(C)/4397/2021	BHABEN BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM MR. D K DAS	SR. GA, ASSAM
	<b>WITH</b>			
37	WP(C)/4545/2021	SAMAKSH ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. A DAS	GA, ASSAM

38	Tr.P.(C)/33/2021 B/O	JYOTI SINGH <b>Versus</b> JOY SINGH	MR. S K SINGH MR A SHARMA	
39	WP(C)/4255/2021 B/O	ISMAIL HOQUE <b>Versus</b> THE STATE PUBLIC INFORMATION OFFICER AND 3 ORS		GA, ASSAM SC, INFORMATION COMMISSION
40	WP(C)/4342/2021 BY SLIP	M/S SAPTARSHI INDUSTRIES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K P PATHAK	GA, ASSAM MR H GUPTA ASSTT.S.G.I.
<b>WITH</b>				
41	WP(C)/4106/2021	M/S SAPTARSHI INDUSTRIES AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K P PATHAK	GA, ASSAM
42	WP(C)/4559/2021 B/O	SHREE DEEPAK EXPORT <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D K MISHRA MR. B PRASAD MR P J BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
43	WP(C)/4561/2021 B/O	MUKUNDA DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
44	WP(C)/4568/2021 B/O	SANJAY DEY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
45	WP(C)/4574/2021 B/O	KALPANA SAHA @KALPANA RANI SAHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R CHAKRAVORTY MR. M CHALIHA MS. P DEV	SC, REVENUE
46	WP(C)/4579/2021 (BY SLIP)	MAXIM INFRASTRUCTURE AND REAL ESTATE PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA M R Sharma	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 5**

**[THIS BENCH WILL SIT AT 10:30 AM**

**JUDGMENT WILL BE DELIVERED BY HONOURABLE  
MR. JUSTICE SUMAN SHYAM, SITTING SINGLY**

**SPECIAL DIVISION BENCH WILL SIT AFTER  
RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
1	Crl.A./205/2019	ABDUL KADIR AND 4 ORS. <b>Versus</b> STATE OF ASSAM AND ANR	MR. B CHAKRAVARTY MS THUYEKHRULU	MR. B DAS (R2)  PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

11	I.A.(CrI.)/188/2021 WITH LCR , FIXED in CrI.A./88/2021	MUNNA MOCHAHARI @ MUNNA MOCHAHARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI G UDDIN MS ANNA K P	PP, ASSAM
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	<b>WITH</b> CrI.A./88/2021	MUNNA MOCHAHARI @ MUNNA MOCHAHARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI G UDDIN MS ANNA K P	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED  
13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
33	WP(C)/3861/2021 FIXED	ANUSHRI ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR D C NATH	SC, ELEM. EDU SC. B.T.A.D.

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
54	I.A.(Civil)/1428/2021 B/O in Cont.Cas(C)/481/2019 <b>WITH</b> Cont.Cas(C)/481/2019	KHANINDRA KUMAR TALUKDAR <b>Versus</b> DEVASHISH SHARMA  KHANINDRA KUMAR TALUKDAR <b>Versus</b> DEBESWAR MALAKAR, I.A.S. and ORS.	MS. L DEVI  MS. L DEVI	  MR. D SAIKIA MR. S BORA
<b>ADMISSION</b>				
55	WP(C)/3605/2021 FIXED	NAWAZ HUSSAIN KABIR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI	GA, ASSAM SC, APSC MR. P P DUTTA SC, FINANCE DEPTT.
<b>ORDERS</b>				
56	Cont.Cas(C)/24/2020 FIXED  <b>WITH</b> I.A.(Civil)/2255/2020 in Cont.Cas(C)/24/2020	BARSHA DEVI @ BARASA DEVI <b>Versus</b> KUMAR SANJAY KRISHNA  BARSHA DEVI @ BARASA DEVI <b>Versus</b> JISHNU BARUA AND ANR.	MS. S KANUNGOE MS. J CHETTRY  MS. S KANUNGOE MS. J CHETTRY	MR. D NATH ADDL. SR. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
35	WP(C)/2026/2017 PART-HEARD, FIXED	AAR PEE INDUSTRIES PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	DR. A SARAF MR.D BARUAH MS.B DAS MR.N B P SINGHA	GA, ASSAM MR.Y DOLOI(R- 1-5) MR D MOZUMDAR (ADDL. A.G., ASSAM) MR.N DEKA(R-6) MR. R BORPUJARI MR.M GOGOI R-6 SC, IOC MR G BORDOLOI
	<b>WITH</b> I.A.(Civil)/297/2018 <b>in</b> WP(C)/2026/2017	M/S INDIAN OIL CORPORATION LTD. <b>Versus</b> AAR PEE INDUSTRIES PVT. LTD.	MR. N DEKA MR. M GOGOI	GA, ASSAM MR. D BARUAH
36	WP(C)/2712/2015 FIXED	THE BIZARI VENEER and SAW MILLS LTD. <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	GA, ASSAM(R2, 7 -10) MR.Y DOLOIR- 7-10 C.G.C. MR.B CHAKRAVARTY(R-1&3to6) MR J CHUTIA, SC, KAAC ASSTT.S.G.I.(R1, 3-6) ADDL. AG, ASSAM
37	WP(C)/193/2021 B/O	BINOD DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	MR A CHALIHA (SC FINANCE DEPT., R-5) SC, IRRIGATION
38	WP(C)/2987/2021 B/O	JAGADISH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED	MR A SHARMA (R 2-4) MR. S ROY (R- 1) SC, FISHERY SC, AFDC
39	WP(C)/3380/2021 B/O	JAMUNA DEKA AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE

**ORDERS**

40	I.A.(Civil)/271/2019 FIXED in MACApp./17664/2018 <b>WITH</b> MACApp./17664/2018 (Filing Number)	THE NATIONAL INS. CO. LTD. <b>Versus</b> PRADIP MAHAJAN AND ANR.  THE NATIONAL INS. CO. LTD. <b>Versus</b> PRADIP MAHAJAN AND ANR.	MR. A DUTTA MRS. P M DUTTA	MR R CHAKRAVORTY (R1) MR. M CHALIHA (R1)
41	Cont.Cas(C)/180/2021 B/O	BENU BALA CHOUDHURY <b>Versus</b> NIRAJ VERMA AND 3 ORS	MR. P J SAIKIA MS D DUTTA	
42	I.A.(Civil)/1351/2021 WP(C)/3504/2021(Disposed), B/O in WP(C)/3504/2021	JABEDA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
43	I.A.(Civil)/1417/2021 B/O in Tr.P.(C)./10/2021 <b>WITH</b> Tr.P.(C)./10/2021	DEBASISH BHATTACHARJEE <b>Versus</b> SMTI. PIYALI CHAKRABORTY  PIYALI CHAKRABORTY <b>Versus</b> DEBASISH BHATTACHARJEE	MR. S C BISWAS MR. P S BISWAS  MR. R DE	MR. R DE  MR. S C BISWAS MR. P S BISWAS
44	WP(C)/2584/2021 B/O	ABU HANIF SK <b>Versus</b> THE STATE BANK OF INDIA AND 4 ORS	MR B SINHA MR. R ISLAM	MR. N BARUA MR S BORTHAKUR (R-4) MR U SARMA MR. D GOGOI (R-4) MR K K GOGOI (R-4)

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,13th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>WITHDRAWAL</b>			
58 AB/2543/2021 B/O	JAGVEER SINGH <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR D K DAS	06-09-2021	To	17-09-2021
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**[ For Monday,13th September 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>WITHDRAWAL</u></b>				
60	Bail Appln./1884/2021 B/O	SAHADAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
61	Bail Appln./2214/2021 FIXED	TOPIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. N AHMED MR R A AHMED	PP, ASSAM
62	Bail Appln./2231/2021 FIXED	RANTU KACHARI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
63	Bail Appln./2059/2021 FIXED	NONG NGUPOK <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
64	Bail Appln./2070/2021 FIXED	BIJU AHMED <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR L TASHI	PP, ASSAM
65	Bail Appln./2232/2021 FIXED	NRIPESH DAS <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
66	AB/2685/2021 FIXED	AJOY DEBNATH <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
<b><u>ORDERS</u></b>				
67	I.A.(CrI.)/355/2021 B/O in AB/2641/2021	NAVEEN KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MS B BARMAN	PP, ASSAM

**WITH**  
AB/2641/2021

NAVEEN KUMAR AND ANR  
**Versus**  
THE STATE OF ASSAM

MR. A R TAHBILDAR  
MR F KHAN  
MS D BARUAH  
MS BISMITA BARMAN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**SUPPLEMENTARY CAUSELIST**

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**[ For Monday,13th September 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH-III AND I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 13-09-2021  
TO 17-09-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED  
13-09-2021 TO 17-09-2021 PERTAINING TO THIS BENCH,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>				
41	WP(C)/3585/2018 FIXED	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. M MAHANTA	MR. D SAIKIA (SR. ADV., (R-2, R-3 & R-4)) GA, ASSAM MR. D C BORAH (R-5, R-6 & R-9) MR. K LAHKAR (R-5, R-6 & R-9) MR. D BARMAN (R-5, R-6 & R-9) MS. M D BORAH (R-1) MR. A PHUKAN (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)
42	WP(C)/6961/2018 FIXED	BHUPENDRA SINHA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S P SHARMA MS. U SARMA	MR. S C KEYAL GA, ASSAM SC, AG MR H K DAS MR P NAYAK SC, FINANCE ASSTT.S.G.I. MR. C BARUAH SC, GHC
43	WP(C)/380/2020 BY SLIP	RANTU KUMAR GOHAIN <b>Versus</b> ASSAM ELECTRONICS DEVELOPMENT CORPORATION LTD. AND 2 ORS	MR. S DEKA MR. B SINHA	MR K L GUPTA MR. S G BHATTACHARJEE

**ORDERS**



44 Cont.Cas(C)/589/2016  
FIXED

SAILENDRA KUMAR BORAH and 22 ORS  
**Versus**  
F.M. JAKIR and ORS.

MR. R SARMA  
MR. S TAI

MR. H BURAGOHAIN  
MR. D SAIKIA (R5)  
MR. T C CHUTIA  
MR. B GOSWAMI  
MR. K K DUTTA (R6)  
MR. B GOGOI (R5, R6)  
MS. N DAS  
MR P NAYAK (R5, R6)  
MR D K ROY  
MISS. M BORAH  
MS. I KAKATI  
MR. S HAZARIKA  
MR. P KAKATI

45 Cont.Cas(C)/298/2019  
FIXED

KHADI BOARD KARMI SANGHA AND ANR.  
**Versus**  
SRI ALOK KUMAR AND 3 ORS.

MR. P N GOSWAMI  
MR. I KALITA  
MR. K P PATHAK  
MR. R R Gogoi

MR. D SAIKIA  
MR J K PARAJULI  
MR. S K CHAKRABORTY  
MR. B GOGOI  
MR. D NATH  
MR. P K MUNIR  
MR. P K MUNIR  
MR. P K MUNIR  
MR P NAYAK  
MR D KALITA

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LEAVE NOTE OF ADVOCATES FOR 13/09/2021

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4)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
5)	DR. N DEKA	10-09-2021	To	08-10-2021